

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

Application No. ~~A 222/94~~ of 199 MP 421/94

Applicant(s) D. D. Sorey

Respondent(s) UCO

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry

16.9.94

Orders of the Tribunal

Advocates are not attending the court today taking into consideration the incident which has taken place in the Allahabad High Court and there are no two opinions on that point. They have also welcomed the action taken by the Hon'ble Supreme Court and there is no grudge on that point.

In the light of the non-appearance of the advocate, the cases listed today have been adjourned on the date mentioned in the case file.

Put up for admission/direction on 20.9.94

Sd/-
B.O.

(Court Master)

20.9.94

in A 421/94

Mr. R. R. Majhi - Counsel for the applicant

Mr. K. P. Mishra - Counsel for the respondent
No. 223

On request of the counsel for the respondent No. 223, may be listed for admission on 23-9-94.

sdt/-

sdt/-